

(b) Rs. 6,40,264/-

(c) Partly imported and partly purchased from Indian sources.

Ships built at Hindustan Shipyard Ltd.

255. Shri Abdul Salam: Will the Minister of Transport and Communications be pleased to state:

(a) how many ships will be ready for delivery from the Hindustan

Shipyards (Private) Ltd., Visakhapatnam during 1957-58;

(b) the capacity of each ship; and

(c) the total tonnage of each ship?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) to (c). The following three ships are expected to be delivered during the year 1957-58:

	M.V. "Andamans"	M.V. "State of Orissa"	M.V. "Jisavikram"
Deadweight	4060T	8000T	7000T
GRT	5934	5169	4584
Displacement (Total weight)	7900	12402	10840
H.P. of Engine	2100	4960	3800
Trial speed	13 knots	14 knots	12 knot
Particulars of Passenger Accommodation	66 cabin	Nil.	Nil.
	Class		
	550 Deck		
	Pass		

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Inter-State Scheme for Control of Yaws

256. Shri Sanganna: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 1195 on 26th August, 1957 in respect of the Inter-State scheme for the control of yaws and state the reasons for disparity in the amounts of expenditure and the number of patients treated among the three States?

The Minister of Health (Shri Kar-markar): The reasons are as follows:—

(i) the yaws control work started in the different States at different periods;

(ii) there is difference in the extent of the areas under operation as well as in the incidence of the disease; and

(iii) the local problems and costs and the extent and speed of the surveys vary from State to State.

Non-payment of Salaries and Allowances to Railway Staff

257. { Shri Narayanankutty Menon:
Shrimati Parvathi Krishnan

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the salaries and allowances of the Railway staff in the Olavakot and Trichinopoly Divisions of the Southern Railway, have not been paid to them for several months;

(b) if so, the reasons therefor; and

(c) what steps have been taken on the various representations made by the staff and the Labour Union in this regard?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). Salaries due to staff are not in arrears. In the Olavakot Division there has, however, been some delay in the payment of overtime and travelling allowances which fell into arrears in the